

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 145 of 2019

IN THE MATTER OF:

M/s. Orchid Industries Pvt. Ltd.

...Appellant

Versus

M/s. Stanfab Apparels Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Rakesh Taneja and Mr. Jairam Chandani,
Advocates**

For Respondent :

**Mr. Raju Ramachandran, Senior Advocate with
Mr. V.P. Sengottuvel, Mr. U. Bharani Daran, Ms.
Yamunah Nachhar and Mr. S. Ravi Shankar,
Advocates**

O R D E R

13.08.2019 It appears that the parties still have not reached settlement. In the circumstances, we give one opportunity to the parties to settle the matter, failing which the appeal will be heard on merit.

Post the case 'for orders' on **29th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc